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Title: Request government to ensure the complete prohibition of unauthorised use of escort vehicles and PSOs within the National Capital Territory of Delhi.

SUSHRI MAHUA MOITRA (KRISHNANAGAR): Thank you, Mr. Speaker, Sir. Firstly, I think the BJP Government has done a stellar job of bringing down the VIP culture that was prevalent in India. Given that the prevalence of VIP culture has gone down, unfortunately I would like to bring to the attention of this House a very unfortunate incident that happened, and incidents which are still happening, in Delhi.

On Diwali night, I was driving home on Siri Fort Road. There was a Mercedes-Maybach car No. DL8CAP 0353. It was planked ahead and in the back by two Gypsy cars which had 'escort vehicle' written on them. There were four or five safari-suited PSOs with walkies-talkies and they pushed my car on the side of the road. There was nothing I could do. In the Supreme Court Judgement of Abhay Singh Vs. State of U.P, the unauthorised use of sirens and uniformed escorts has been completely prohibited. Failure to prosecute this is a contempt of court.

So, I would really urge this Government to make the Delhi Police to ensure that this kind of unauthorised use of escort vehicles and PSOs within the National Capital Territory of Delhi is stopped with immediate effect.

Thank you.